NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/86/2016

NAME OF THE PETITIONER(S)

: A. Parthasarathy

NAME OF THE RESPONDENT(S)

: MPL Forging Private Limited & 6 othes

UNDER SECTION

: 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B.M ANDHARAN 1. M. YIDYA J. BARAKMAL

R-5 for SIDEO
Covered for Peter
Ner & N 153 k7

ORDER

Shri B.Manoharan, Counsel for R5 for SIDCO present. Ms. M.Vidya, Counsel for Petitioner present. Shri J.Balakumar, Counsel for R1 to R3 and R7 present. Heard both sides. Orders reserved.

(Ch.Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)